<u>COURT-I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

<u>APPEAL NO. 153 OF 2016</u> <u>AND</u> <u>APPEAL NO.79 OF 2016</u>

Dated : 25th April, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I. J. Kapoor, Technical Member

In the matter of :

UJVN Ltd., Dehradun Vs.			Appellant(s)
Uttrakhand Electricity Regulatory Co	sion & Ors.	Respondent(s)	
Counsel for the Appellant(s)	:	Mr. Himanshu Shekh Mr. Jamnesh Kumar Mr. Purshottam Sing Mr. L.M. Verma, Dire	h
Counsel for the Respondent(s)	:	Mr. Raunak Jain for R-1	
		Mr. Pradeep Misra Mr. Manok Kr. Sharn	na for R-2

<u>O R D E R</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>31.05.2017.</u>

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/kt